

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1066
TO BE ANSWERED ON 08.02.2023**

VACANCIES IN SWR AND RWF

1066. SHRI PRAJWAL REVANNA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways proposes to continue the earlier order of GM South Western Railway to give one time exemption to fill up railway Course Completed Act Apprentices (CCAAs) trainees as it was done in Central Railway's CCAAs trainees as a substitute track maintainer vacant post in South Western Railway (SWR) and Rail Wheel Factory (RWF) Yelahanka and if so, the time by which it is likely to be done;

(b) whether the Railways proposes to appoint Skilled railway Course Completed Act Apprentices (CCAAs) rather than conduct CBT examination in South Western railway and Rail Wheel Factory, Yelahanka; and

(c) if so, the details of trackman, assistant pointsman and other vacancies in SWR and RWF?

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) No, Sir.

(b) No, Sir. As per existing instructions, Course Completed Act Apprentices (CCAAs) trained in Railway establishments and possessing National Apprenticeship Certificate (NAC) from National Council of Vocational Training (NCVT) are given 20% horizontal reservation in direct recruitment to Level -1 posts. Further, they are given weightage such that, one-third of the marks in preparation of final merit list after conduct of Computer Based Test (CBT) shall be based on marks obtained in their National Council of Vocational Training (NCVT) examination. They are also given exemption from Physical Efficiency Test (PET).

(c) Does not arise.
